

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In super-session of all earlier orders, the following Committees are hereby constituted/ re-constituted/ re-named at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

| S.No | Name of Committee | Name of the Judicial Officer/Member | Designated As |
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| 1 | Building Maintenance & Space Allocation Committee | Sh. Dig Vinay Singh, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Sh. Shailender Malik, Spl. Judge (PC Act)(CBI) | Member |
| | | Sh. Neeraj Gaur, Presiding Officer, Labour Court | Member |
| | | Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI) | Member |
| | | Chief Judicial Magistrate | Member |
| | | ACJM-02-cum-ACJ | Member |
| 2 | Computer Committee | Sh. Atul Krishna Agrawal, Spl. Judge (PC Act)(CBI) | Chairperson |
| | | Sh. Sujit Saurabh, Presiding Officer, Labour Court | Member |
| | | Ms. Ritu Singh, Presiding Officer, Labour Court | Member |
| | | Addl. Chief Judicial Magistrate-01 | Member |
| 3 | Committee for Housekeeping, Care Taking and Sanitation | Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI) | Chairperson |
| | | Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI) | Member |
| | | Chief Judicial Magistrate | Member |
| | | ACJM-02-cum-ACJ | Member |
| | | ACJM-01 | Member |
| 4 | Library and Study Circle Committee | Sh. Murari Prasad Singh, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Sh. Sharad Gupta, Presiding Officer, Industrial Tribunal | Member |
| | | Ms. Jyoti Kler, Spl. Judge (PC Act) (CBI) | Member |
| | | ACJM-03 | Member |
| 5 | Vigilance Committee | Ms. Smita Garg, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Ms. Vijeta Singh Rawat, Spl. Judge (PC Act) (CBI) | Member |
| | | Ms. Chhavi Kapoor, Spl. Judge (PC Act) (CBI) | Member |
| | | ACJM-03 | Member |
| 6 | Witness Protection Committee | Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI) | Chairperson |
| | | Sh. Shailender Malik, Spl. Judge (PC Act) (CBI) | Member |
| | | DLA (CBI) | Member |
| | | SP (CBI) | Member |
| | | DCP (Area Concerned) | Member |
| | | Chief Prosecutor (Delhi Administration) (Area Concerned) | Member |

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| 7 | District Court Vulnerable Witness Deposition Courtrooms Monitoring Committee | Principal District & Sessions Judge-cum-Special Judge(PC Act (CBI)) | Chairperson |
| | | Sh. Ajay Gupta, Spl. Judge (PC Act) (CBI) | Member |
| | | Ms. Smita Garg, Spl. Judge (PC Act) (CBI) | Member |
| | | Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI) | Member |
| | | Ms. Chetna Singh, Presiding Officer, Labour Court | Member |
| | | Chief Judicial Magistrate ACJM-02-cum-ACJ | Member |
| 8 | Environment & Horticulture Committee | Ms. Smita Garg, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Ms. Chhavi Kapoor, Spl. Judge (PC Act) (CBI) | Member |
| | | Dr. Surender Mohit Singh, Presiding Officer, Labour Court | Member |
| | | Ms. Manisha Khurana Kakkar, Spl. Judge(PC Act)(CBI) | Member |
| | | ACJM-02-cum-ACJ | Member |
| 9 | Security, Fire Safety and Disaster Management Committee | Sh. Shailender Malik, Spl. Judge(PC Act) (CBI) | Chairperson |
| | | Sh. Sanjay Khanagwal, Spl. Judge (PC Act) (CBI) | Member |
| | | Sh. Itendra Singh, Spl. Judge (PC Act) (CBI) | Member |
| | | Chief Judicial Magistrate | Member |
| | | ACJM-02-cum-ACJ | Member |
| | | ACP (Court Security), Rouse Avenue District Court Complex. | Ex-officio Member |
| | | District Project Officer (DPO), Delhi District Disaster Management Authority (Central District) | Ex-officio Member |
| 10 | Committee on Gender Sensitisation as well as Committee for taking action in the matters of Sexual Harassment of Women and the Transgender Persons. | Ms. Manjusha Wadhwa, Presiding Officer, Industrial Tribunal | Chairperson |
| | | Sh. Sudhanshu Kaushik, Special Judge(PC Act)(CBI) | Member |
| | | Ms. Jyoti Kler, Special Judge (PC Act) (CBI) | Member |
| | | Sh. Ashwani Panwar, ACJM-04 | Member |
| | | Ms. Meenakshi Chauhan, Advocate, Chamber No.105, A.K. Sen Block, Supreme Court of India | Member |
| | | Dr. Kavita, Assistant Professor, Environmental Science, Mata Sundri College for Women, University of Delhi, New Delhi-110002. Mob. No.9891465615 | Member |
| | | Ms. Arvinder Kaur, Sr. Judicial Assistant, Copying Agency, RACC. | Member |
| 11 | Record Room and Digitization Committee | Dr. Vishal Gogne, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Sh. Hasan Anzar, Spl. Judge (PC Act)(CBI) | Member |
| | | Sh. Anun Kumar Garg, Presiding Officer, Labour Court | Member |
| | | Ms. Archana Bhalla, Presiding Officer, Labour Court | Member |
| | | ACJM-05 | Member |

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| 12 | Grievance Redressal Committee | Sh. Vidya Prakash, Spl. Judge(PC Act)(ACB) | Chairperson |
| | | Sh. Satish Kumar, Spl. Judge(PC Act)(CBI) | Member |
| | | Chief Judicial Magistrate | Member |
| | | ACJM-02-cum-ACJ | Member |
| 13 | Hospitality, Protocol, Farewell and Event Committee | Sh. Satish Kumar, Spl. Judge(PC Act)(CBI) | Chairperson |
| | | Dr. Vishal Gogne, Spl. Judge (PC Act) (CBI) | Member |
| | | Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI) | Member |
| | | Sh. Neeraj Gaur, Presiding Officer, Labour Court | Member |
| | | Ms. Jyoti Kler, Spl. Judge (PC Act)(CBI) | Member |
| | | Ms. Vijeta Singh Rawat, Spl. Judge (PC Act)(CBI) | Member |
| | | Chief Judicial Magistrate | Member |
| | | ACJM-02-cum-ACJ | Member |
| | | ACJM-01 | Member |
| 14 | Grievance Redressal Committee for Advocates | Principal District & Sessions Judge-cum-Spl. Judge Judge (PC Act)(CBI) | Chairperson |
| | | Sh. Dig Vinay Singh, Spl. Judge (PC Act) (CBI) | Member |
| | | Ms. Sunena Sharma, Spl. Judge (PC Act) (CBI)(Coal Block Cases) | Member |
| | | Sh. Satish Kumar, Spl. Judge (PC Act) (CBI) | Member |
| | | Ms. Vijeta Singh Rawat, Spl. Judge (PC Act) (CBI) | Member |
| | | Chief Judicial Magistrate | Member |
| 15 | Committee to monitor/observe the reasons of delay of cases pending for more than 2 years | Sh. Arun Kumar Garg, Presiding Officer, Labour Court | Chairperson |
| | | Sh. Atul Krishna Agrawal, Special Judge (PC Act)(CBI) | Member |
| | | Sh. Sujit Saurabh, Presiding Officer, Labour Court | Member |
| | | Chief Judicial Magistrate | Member |
| 16 | Committee to Complete the task of identification of cases having historical/public importance | Ms. Rekha, Presiding Officer, Labour Court | Chairperson |
| | | Sh. Sharad Gupta, Presiding Officer, Industrial Tribunal | |
| | | Ms. Jyoti Kler, Spl. Judge (PC Act)(CBI) | Member |
| | | Sh. Hasan Anzar, Special Judge (PC Act)(CBI) | Member |
| | | ACJM-06 | Member |
| 17 | Accessibility Committee to deal with all issues relating to the Persons with Disability | Sh. Arun Goel, Presiding Officer, Labour Court | Chairperson |
| | | ACJM-02-cum-ACJ | Member |
| | | Sh. Sandeep Sharma, Advocate | Member |
| | | Sh. Mukesh Kumar, JJA/Addl. System Administrator | Member |

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| 18 | Condemnation Board and Committee | Sh. Sanjay Khanagwal, Spl. Judge (PC Act), (CBI) | Chairperson |
| | | Sh. Rajesh Malik, Spl. Judge (PC Act)(CBI) | Member |
| | | ACJM-02-cum-ACJ | Member |
| 19 | Committee to Supervise weeding out of record in Rouse Avenue District Court, New Delhi. | Sh. Sushant Changotra, Spl. Judge (PC Act), (CBI) | Chairperson |
| | | Sh. Dheeraj Mor, Spl. Judge (PC Act)(CBI) | Member |
| | | Sh. Ashok Kumar, Presiding Officer, Labour Court | Member |
| | | ACJM-04 | Member |
| | | Branch In-charge, Record Rooms | Member |
| 20 | Committee to monitor the compliance of the directions issued by the Hon'ble Supreme Court of India in the matter of "Satender Kumar Antil Vs. CBI" | Sh. Sanjay Jindal, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Sh. Sudhanshu Kaushik, Spl. Judge (PC Act)(CBI) | Member |
| | | Ms. Colette Rashmi Kujur, Special Judge (PC Act)(CBI) | Member |
| | | ACJM-02-cum-ACJ | Member |
| 21 | District Case Management & Arrear Committee | Principal District & Sessions Judge-cum-Spl. Judge Judge (PC Act)(CBI) | Chairperson |
| | | Sh. Dig Vinay Singh, Spl. Judge (PC Act)(CBI) | Member |
| | | Dr. Vishal Gogne, Spl. Judge (PC Act) (CBI) | Member |
| | | Sh. Gagandeep Singh, Spl. Judge (PC Act)(CBI) | Member |
| | | Chief Judicial Magistrate | Member |
| | | ACJM-02-cum-ACJ | Member |
| | | Secretary-II, Central DLSA, RACC | Member |
| 22 | Committee for Establishing Digitization Centre and for Digitization of the Record. | Sh. Sudhanshu Kaushik Special Judge (PC Act)(CBI) | Chairpersons |
| | | Sh. Atul Krishna Agrawal, Special Judge (PC Act)(CBI) | Member |
| | | Addl. Chief Judicial Magistrate-cum-ACJ | Member |
| 23 | Committee to Monitor & Supervise day to day progress of the Construction of the Courts on the 7th Floor & also look into the Security Issues of 7th Floor at Rouse Avenue District Court Complex, New Delhi, | Sh. Satish Kumar, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Sh. Murari Prasad Singh, Spl. Judge (PC Act)(CBI) | Member |
| | | Sh. Paras Dalal, ACJM-01 | Member |

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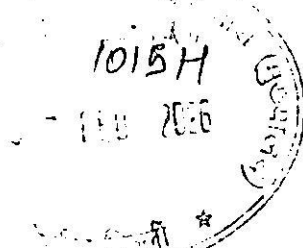
Website

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| Committee to suggest means & ways for improving working, wellbeing, overall development and coordination of Judicial Officers and Staff. | Ms. Sunena Sharma, Spl. Judge (PC Act)(CBI)(Coal Block Cases) | Chairperson |
| | Dr. Vishal Gogne, Spl. Judge (PC Act)(CBI) | Member |
| | Sh. Murari Prasad Singh, Spl. Judge (PC Act)(CBI) | Member |
| | Sh. Neeraj Gaur, Spl. Judge (PC Act)(CBI) | Member |

Note : 1. The General Branch in coordination with the Care-taking Branch, RACC will assist the Committee mentioned at S.No. 23.

2. The Administration Branch, RACC, will assist the Committee mentioned at S. No.24.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



(Dinesh Bhatt)

Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

No.Committee/Gaz./RACC/2026/ 4434-4534/C

Dated : 06/02/2026

Copy forwarded digitally for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi. This is also in compliance to your endorsement bearing No.7143-7168/Misc.(Genl.)/Gaz/2026 dated 02.02.2026 (Committee mentioned at S.No.10)
3. All Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The Secretary-II, Central DLSA, RACC, New Delhi.
5. Ms. Meenakshi Chauhan, Advocate, Chamber No.105, A.K. Sen Block, Supreme Court of India, New Delhi.
6. Dr. Kavita, Assistant Professor, Environmental Science, Mata Sundri College for Women, University of Delhi, New Delhi.
7. The ACP (Court Security), Rouse Avenue District Court Complex, New Delhi.
8. The District Project Officer(DPO), Delhi District Disaster Management Authority O/o District Magistrate, Central District, Darya Ganj, New Delhi-110002.
9. Sh. Sandeep Sharma, Advocate, Chamber No.B-72, B.G.S. Block, Tis Hazari Courts, Delhi (Mob. 9868317640)
10. The Website Committee, Tis Hazari Court, Delhi
11. The P.S. to the undersigned.
12. Ms. Arvinder Kaur, Senior Judicial Assistant, Copying Agency, RACC, New Delhi.
13. Ms. Chitra Mangat, Senior Judicial Assistant, Leave Section/Nodal Officer, RACC,
14. All the Branch In-charges, RACC, New Delhi.
15. Sh. Mukesh Kumar, Addl. System Administrator, Computer Branch, RACC, New Delhi.
16. The Executive Engineer(Civil) & (Electrical), PWD, RACC, New Delhi.
17. The Lockup In-charge, RACC, New Delhi.
18. The In-charge, Court Security, RACC, New Delhi.
19. The Police Chowki In-charge, RACC, New Delhi.

Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.